

quarters of Zonal Railways including production units; and

(c) whether any yardstick has been laid down for the creation of posts of class III staff in personnel branch ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Over-Bridge on Level Crossing in Rayaguda Town under S.E. Railway

2547. SHRI GIRIDHAR GOMANGO : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government of Orissa and the Railway Authorities have prepared the estimate of over-bridge on level crossing in Rayaguda Town under S.E. Railway;

(b) if so, the estimated costs of Government of Orissa as their share and Railway's share thereof;

(c) whether Government of Orissa have agreed to provide funds during the year 1985-86; and

(d) if so, the funds provided by his Ministry for the year 1985-86 thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir. The plan and the estimate for road approaches which are to be executed by State PWD are still awaited.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[Translation]

Conversion of Fathua-Islampur into Broad Gauge Line

2548. SHRI VIJAY KUMAR YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there has been a long standing demand of passengers of the area for the conversion of Eastern

Railway's Fathua-Islampur rail line into broad line; and

(b) whether Government propose to convert the said metre gauge line; and

(c) if so, the details in this regard ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Representations have been received for the conversion of Fathua-Islampur Light Railway.

(b) and (c). There is no such proposal. The Government have, however, taken a decision, in principle, to take over Fathua-Islampur Light Railway, and the consent of the Bihar Government has been received for closing down the line after nationalisation.

[English]

Allotment of Plots to Workers of Bhakra Nangal Project

2549. SHRI SAIFUDDIN CHOWDHURY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware of the fact that large number of workers of Bhakra Nangal are residing in Nangal Township with their families ever since the Bhakra Project was started;

(b) whether these people have asked for allotment of plots for residential purposes; and

(c) whether Government are considering their request sympathetically in view of the fact that they have practically become residents of Nangal Township ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c). The workers engaged on the Bhakra Nangal Project are mostly residing in the Project residential accommodation at Nangal Township. Some of the employees, including retired persons, have asked for allotment of plots at Nangal Township for building their private houses. The Bhakra Beas Management Board does not have land at Nangal Township for construction of such houses. Hence the question of allotment of land by Bhakra Beas Management Board does not arise.